

केन्द्रीय प्रशासनिक अधिकरण न्यायपीठ में
IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

आदेश पत्र
ORDER SHEET

आवेदन शं० 200 का

ORIGINAL APPLICATION No. 312 of 2004

आवेदक
Applicant(s)

M.C. Joy

प्रत्यर्थी 101, Secretary, M/o Per. & G. of Panchayat, New Delhi and a.m.

आवेदक (आवेदकों)
की ओर से अधिवक्ता
Advocate for
Applicant(s)

Mr. CSG Nair

प्रत्यर्थी (प्रत्यर्थियों)
की ओर से अधिवक्ता
Advocate for
Respondent(s)

रजिस्ट्री के टिप्पणी Notes of the Registry	अधिकरण के आदेश Orders of the Tribunal
प्रस्तुतीकरण की तारीख : 23/4/04 Date of Presentation :	28.4.04 Mr. CSG Nair 7 Mrs. K. Girija, ACGSC
पंजीकरण की तारीख : 27/4/04 Date of Registration :	Heard. Mrs. K. Girija appears for the respondents. Application is admitted. Respondents may file reply statement within four weeks with copy to the applicant who may file rejoinder if any, within two weeks thereafter.
विषय : Inclusion of PA Subject : In DCRA	List before RC for completion of pleadings on 18.6.2004
तैनाती की तारीख : 28/4/04 Date of Posting :	28.4.04

मा
पा 7/4/04

AVH (VC)

H. of P
HPD (AM)

20.1.05 (13) Mr. CSG Nair Mrs. K. Girija, ACGSC (rep)	C-II
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When the matter came up for hearing the learned counsel for respondents in the OA submitted that this Court earlier has granted some relief to the respective applicants in similar matter. Thereafter on the basis of the interim order of Hon'ble High Court of Kerala in that matter and further developments in the matter is awaited she sought an adjournment. In view of that one month's time is granted. Post after one month.

None for either side.

No reply filed yet. Call on 05.08.2004.

18.06.2004

18.06.2004

kkj

KVS (JM)

(24/2)

Reply not filed
18.06.2004

रजिस्ट्री के टिप्पण
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RC

None for either side.

No reply filed yet. Call on 17.09.2004.

5.8.2004
05.08.2004

No reply filed.

Re/
16/9/04

RC

None for either side.

No reply filed yet. As last chance call on 29.10.04.

17.9.2004
17.09.2004

Reply not filed.

Re/
28/10/04

Reply filed on 28.10.04 returned to cure defects.

Re/
29/10/04

17/10

RC

None for either side.

Reply has not been represented yet. Call on 24.11.2004.

29.10.2004

Reply not represented yet.

24/11/04

No sitting in RC on 24/11/04.

Renotified to 02/12/04.

22/11/04

24.2.05

AVH

C-I

(7) Mr.CSG Nair
Mrs.K.Girija,ACGSC

At the request of the counsel for the respondents adjourned to 2.3.05
By order

B.B.
C.Q.I

asp

2.3.05

C-I

(11) Mr.CSG Nair
Mrs.K.Girija,ACGSC

Counsel for the respondents seeks and is granted three weeks time for filing additional reply statement. Rejoinder thereto shall be filed within two weeks thereafter. List before RC for completion of pleadings on 14.4.05

AVH(VC)

asp

11-8-05

Mrs K Girija(rep)

30

MA-762/05 for reception of additional reply statement is allowed.

Post the O.A. a/w OA-174/04.

S.naw

SN(VC)
11 8-05

trs

22/11/04

No sitting in RC on 24/11/04.

Renotified to 02/12/04.

22/11/04

Form No. 4 — Continuation Sheet

रजिस्ट्री के टिप्पणी
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R.2 represented
reply statement
on 28.11.04.

17/12/04

RC sitting of 02/12/04
adjourned to 03/12/04.

02/12/04

RC

None for either side.

Reply on behalf of R.2
is on record and a copy
thereof has been given to
other side on 28.10.2004.
No reply from R.1. Rejoinder
if any filed by 13.12.2004
be taken on record and
thereafter list before SB
for final hearing.

03.12.2004

Addl. reply filed on 5-4-05
has been returned as
defective.

13/4/05

No sitting in RC on 14/4/05.

Renotified to 18/4/05.

13/4/05
Final order verified
14/4/05

Proforma of Form No. 4 — Continuation Sheet

रजिस्ट्री के टिप्पणी Notes of the Registry	अधिकारण के आदेश Orders of the Tribunal
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RC

None for either side.

Additional reply has
not been re-presented yet.
Call on 30.05.2005.


18.04.2005

Adal. reply not
re-presented yet.

30.05.2005

RC

None for either side.

Reply is on record
No rejoinder filed yet.
Additional reply for which
permission was granted by the
Hon'ble Bench has also not
been re-presented though
sufficient time granted.
Rejoinder to the reply
already on record, if any,
filed by 20.06.2005 be taken
on record and thereafter
include in the list of cases
ready for final hearing (SB).


30.05.2005

Adal. reply not re-presented
Rejoinder not filed.

30.05.2005



रजिस्ट्री के टिप्पणी
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Addl. reply Statement
taken on record vide
MA 762/05.

2/1
13/04/05

Proforma of Form No. 4-- Continuation Sheet

रजिस्ट्री के टिप्पणी
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LIST OF PAPERS

OA 312 04

Sl No.	No. of Papers on Record			Date of Paper	Description of Paper
	I	II	III		
1.	2314	104		Proceedings	5 Pages
2.	17110	105		Final Orders	44 Pages

- ① ④ 2314104 OA
" " Valkalath
② ③ 28110104 Reply statement
④ ④ 514105 Add. 11
③ 217104 m/a